

**PUNJAB VIDHAN SABHA**

**Bill No. 34-PLA-2016**

**THE PRISONS (PUNJAB AMENDMENT) REPEAL BILL, 2016**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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**BILL**

*to repeal The Prisons (Punjab Amendment) Act, 2011.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-seventh Year of the Republic of India, as follows :—

1. (1) This Act may be called the Prisons (Punjab Amendment) Repeal Act, 2016. Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. The Prisons (Punjab Amendment) Act, 2011 (Punjab Act No. 23 of 2016), is hereby repealed. Repealing of Punjab Act No. 23 of 2016.

CHANDIGARH :  
The 14th October, 2016.

SHASHI LAKHANPAL MISHRA,  
Secretary.